

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/150 / A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 13<sup>th</sup> March, 2025.

Sub:- **Earned Leave.**

Ref:- Letter No.DJB.I-11/2023-25/1265, dtd. 03.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **6 (six) days earned leave w.e.f. 24.03.2025 to 29.03.2025** (prefixing 22.03.2025 and 23.03.2025; suffixing 30.03.2025 and 31.03.2025), **along with station leave permission from the evening of 21.03.2025 till the morning of 01.04.2025.** Further, you are to hand over the charge of your Court and Office to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2005/1502 -1503 /A, dated , 13-03-2025**

Copy to-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.  
(Copy of duly filled in leave application in prescribed format is enclosed herewith).
2. The Project Manager, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

